

**Tribal Development Agency
Project**

3818. SHRI GOVINDA MUNDA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) total number of Tribal Development Agency Projects in the country;

(b) the total number of minor irrigation project, dugwells and tubewells constructed in Tribal Development Agency areas in the country; how many of them are in working condition;

(c) total areas of land being irrigated by them; and

(d) the nature of directives given to District Agriculture Officers to help Adivasis with a view to diversify rabi cropping in Tribal Development Agency areas?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) There are 8 Tribal Development Agency Projects in the country;

(b) According to data available, the number of dugwells and other minor irrigation works completed and in working condition as on 31st March, 1977 was 4108.

(c) Total area of land being irrigated by them is about 52,796 acres;

(d) No specific directives have been issued to District Agriculture Officers from here. But the District Agriculture Officers are closely associated with the work of the Tribal Development Agency Projects and guide the tribals on cropping patterns, cropwise, in the Agency areas.

तकनीकी शिक्षा केन्द्र

3819. श्री बीरेन्द्र प्रसाद : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) जब वर्तमान शिक्षा प्रणाली से सभी शिक्षितों को रोजगार नहीं मिल पाता है तो क्या सरकार का विचार प्रत्येक राज्य के हर जिले में कम से कम एक तकनीकी शिक्षा केन्द्र खोलने का है ताकि जो तकनीकी रोजगार में जाना चाहें, वे जा सकते हैं; और

(ख) क्या केन्द्रीय सरकार का विचार इस संबंध में शिक्षा नीति में ग्रामूल चूल परिवर्तन करने का है और यदि हां, तो उसकी रूपरेखा क्या है ?

शिक्षा, समाज कल्याण और संस्कृति मंत्री (डॉ० प्रताप चन्द्र चन्दा) : (क) यह एक ऐसा मामला है जो राज्य सरकारों के क्षेत्राधिकार के अन्तर्गत आता है ।

(ख) 1968 की राष्ट्रीय शिक्षा नीति के अन्तर्गत स्कूल शिक्षा के जमा 2 स्तर पर व्यावसायिक शिक्षा शुरू करने के लिए व्यवस्था की गई है तथा इसे रोजगार अवसरों में सुधार करने के उद्देश्य से कार्यान्वित किया जा रहा है । जैसा कि राष्ट्रीय नीति संकल्प में परिकल्पित है, राज्य सरकारों तथा सभी अन्य संबंधितों के परामर्श से इसका पुनरीक्षण शुरू किया जा रहा है और इसे संसद के सम्मुख प्रस्तुत कर दिया जाएगा ।

Bhimakunda Irrigation Project

3820. SHRI JENA BAIRAGI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there is any proposal of including Bhimakunda Irrigation Project of Orissa in the Sixth Five Year Plan; and

(b) whether Project Report has been prepared, if so, broad outlines thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). The report for Bhimkund Project Stage I for flood control and power generation only has been received from the Government of Orissa and is at present under examination in Central Water Commission. The report for Bhimkund Project Stage II covering irrigation aspects has not been received, so far.

The scheme will be included in 6th Five Year Plan of Orissa after the project report is received and is found technically and economically feasible and funds are made available by the State Government.

Supervision Charges Fixed by DDA

3821. CHOWDHRY BALBIR SINGH: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the amount fixed as 'supervision charges' for each of the MIG Flat in Rajouri Garden (Mayapuri) allotted in January, 1977; and

(b) whether the Executive Engineer and the Superintending Engineer have ever visited the above flats since their allotment and have met the residents to know the problems being faced by them in connection with the removal of defects at the time of taking possession of the flats?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Supervision Charges form part of the departmental charges. The departmental charges are levied at 15 per cent of the cost of construction.

(b) Yes Sir. It is reported that both the Superintending Engineer and the Executive Engineer have visited the quarters and made enquiries in respect of the complaints of the residents. An Inquiry Office has also been set up at the site. Every effort is made to attend to these complaints.

Cases of Sugar Industry

3822. SHRI BALASAHEB VIKHE PATIL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state how many cases of Sugar Industry have been finalised by the Government as per the incentives announced by Sampat Committee recommendations?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): No case has yet been finalised. However, incentives in the shape of provisional releases of extra free sale sugar have been given to four sugar factories pending finalisation of their incentive claims, and in case of another three sugar factories provisional releases of additional free sale sugar are being made.

Allotment of Quarters to Government Employees Who Have Their Own Houses

3823. SHRI K. B. CHETTRI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state the number of Government quarters allotted to the Central Government employees who have their own houses?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): 1223 house owning officers are in occupation of general pool accommodation in Delhi/New Delhi.